

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3196
ANSWERED ON:24.04.2012
SEPARATE STATE FOR EASTERN NAGALAND
Chang Shri C. M.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken cognizance of the letters dated 25.11.2010 and 27.07.2011 addressed to the Prime Minister by the Eastern Nagaland Peoples' Organisation, Tuensang, Nagaland and the Government of Nagaland respectively demanding for a separate State of Eastern Nagaland;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The Eastern Nagaland Peoples' Organisation (ENPO) has, in its memorandum dated 25.11.2010 addressed to the Prime Minister, drawn attention to the development deficit in the four Eastern Districts of Nagaland comprising Mon, Tuensang, Longleng and Kiphire and demanded that a separate State comprising these districts be created, with special status and provisions. A High level Committee constituted by the State Government to examine the demands and grievances of ENPO acknowledges the development deficit in the four Eastern Districts of Nagaland.

Since the demand for separate State emanates from the perception that there is appreciable development deficit in the four Eastern Districts of Nagaland, the State Government has been advised to expedite development initiatives in the four Eastern Districts of Nagaland.